(40)

Declaration of Assets and Liabilities

Year 2023-24

I, Rajeev Ranjan Kumar, son of Late Kripa Narayan, aged 49(approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Section Officer, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. Description		Self	Spouse Name(S) Bindu Kumari (Wife)	Dependant-1 Name Samriddhi Shaurya (Daughter)	Dependant-2 Name Srijan Shaurya (Son)	Dependant-3 Etc. Name	
(i)	Cash Rs.5,000/-		Rs.3,000/-	NIL	NIL		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	Saving Account- Rs.2,40,000/- (approx)		NIL	NIL	NA	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NA	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL .	NA :	
(v)	Motor Vehicles (details of make, etc.)	Maruti Four Wheeler-01 (2022) Two Wheeler-01 (2012)	Two Wheeler-01 (2017)	NIL	NIL	NA	
(vi)	Jewellery (give details of weight and value)	Gold-15 gm	Gold-200 gm Silver-2 Kg	Gold-5 gm	NIL	NA	
(vii)	Other assets, such as values of claims / interests		NIL	NIL	NIL	NA	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will also

Sr No).	Self	Spouse Name(S) Bindu Kumari (Wife)	Dependant- 1 Name Samriddhi Shaurya (Daughter)	Dependant-2 Name Srijan Shaurya (Son)	Dependant-3 Etc. Name	
	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Undevided Agriculture Land- Area-03 Bigha Rs.4 Lac (Approx)	NIL	NIL	NIL		
(ii)	ii) Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value ii) Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Residential Land Mauja-Fulwari, Dist-Patna Area-1.75 Katha & 1.1 Katha Value- Rs.22,00,000/-	NIL	NIL	NA	
(iii)			NIL	NIL	NIL	NA	
(iv)				NIL	NIL	NA	
v)	Others (such as interest in property)	NIL	NIL NIL	NIL	NIL	NA	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	HDFC Bank			
	(ii) Loans from financial	The state of the s	Rs.15,00,000/-		
	institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments	NIL	NIL		
	dealing with government accommodation				

	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL AZGPK5370G	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	ø NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:	PTS/BLA- 1256) 		
Gender	- i-	M		(M/F)						
Date of Birth	:-	1	2	1	2	1	9	7	4	(DD/MM/YYYY)
Class/Group		B (A/B/C)								
Cadre	÷	Bihar Legislative Assembly Secretariat service								
				g. B.A.SE ecretariat			tive Ser	vice,		
Home District	÷			Patna						

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 2 Maring 3mm

Name of Employee: RAJEEV RANJAN KUMAR

Place: Patna Designation: Section Officer

Date: 12.02.2024 Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration for must be in A4 size white paper with computer typed (single side) in prescribed format.